### GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

## RAJYA SABHA UNSTARRED QUESTION NO. 1567 ANSWERED ON 01.08.2025

#### SAFETY OF WOMEN IN TRAINS

#### 1567. SMT. PRIYANKA CHATURVEDI:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government is aware that abuses against women including rape, molestation etc. is increasing in the country;
- (b) whether Government has any data regarding the number of women raped and sexually abused in railway premises including Railway stations and trains in the last five years; if so, the details thereof; and
- (c) the manner in which Government ensures the safety of women travelling in trains, especially in general compartments?

#### **ANSWER**

# MINISTER OF RAILWAYS, INFORMATION & BROADCASTING AND ELECTRONICS & INFORMATION TECHNOLOGY

#### (SHRI ASHWINI VAISHNAW)

(a) to (c): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and, therefore, State Governments are responsible for prevention, detection, registration and investigation of crime and maintenance of law and order on Railways through their law enforcement agencies viz. Government Railway Police (GRP)/District Police. Railway Protection Force (RPF) supplements the efforts of GRP/District Police to provide better protection and security to railway property, passenger area and passengers and for matters connected therewith.

The number of incidents reported of abuses against women including rape, misbehavior / molestation in Railways are published by National Crime Records Bureau (NCRB). Based on the data published by NCRB available up to 2022, there is decrease in the cases of rape, misbehavior / molestation in Railways during the year 2022 as compared to 2019. Data of crime in the years 2020 and 2021 are not considered for comparison as the passenger train operation was curtailed due to the onset of Covid – 19. Data for the year 2023 and 2024 have not been published by NCRB.

The following steps are being taken by the Railways in coordination with GRP for safety and security of woman passengers in trains and at stations:-

- 1. On vulnerable and identified routes/sections, trains are escorted by Railway Protection Force in addition to trains escorted by Government Railway Police personnel of different States daily.
- 2. Under 'Meri Saheli' initiative, focused attention has been provided for safety and security of woman passengers travelling alone by long distance trains for their entire journey i.e. from originating station to destination station.
- 3. Surveillance is kept through CCTV cameras provided in a number of coaches & Railway Stations for enhanced security of passengers.
- 4. For immediate assistance, passengers can make complaint on Rail Madad Portal directly or through Helpline Number 139 [integrated with Emergency Response Support System (ERSS) No.112].
- 5. Railways are in regular touch with passengers through various social media platforms like Twitter & Facebook etc. to enhance security of passengers and to address their security concern.
- 6. Frequent announcements are made through Public Address System to educate passengers to take precautions against theft, snatching, drugging etc.
- 7. Zonal railways have been instructed for deployment of proper combined strength of male & female RPF/RPSF personnel in train escort parties to the extent possible.
- 8. Drives are conducted against entry of male passengers into the compartment reserved for women and legal action is taken against the offenders.
- 9. State Level Security Committee of Railways (SLSCR) have been constituted for all State/Union Territories under the Chairmanship of respective Director General of Police/Commissioner of States/Union Territories for regular monitoring and review of security arrangements of the Railways.

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